

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).1361-1365/2016

(Arising out of impugned final judgment and order dated 14-08-2015 in CRLA Nos. 5624/2004, 5568/2004, 4798/2004, 5556/2004, 5555/2004 passed by the High Court Of Judicature At Allahabad)

PRADEEP KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. ETC.

Respondent(s)

Date : 06-11-2017 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI

HON'BLE MR. JUSTICE NAVIN SINHA

For Petitioner(s) Mr. R.P.S. Yadav, Adv.
Ms. Lalita Yadav, Adv.
Mr. Vipin Kumar Jai, AOR

For Respondent(s) Mr. S.R. Singh, Sr. Adv.
Mr. Dhruv Paliwal, Adv.
Mr. Ankur Yadav, Adv.
Mr. Avnish Singh, Adv.
Ms. Anita Tripathi, Adv.
Mr. Yash Pal Dhingra, AOR

Mr. Samir Ali Khan, Adv.
Ms. Sakshi Kakkar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Registry is directed to call for original
records.

(NEETU KHAJURIA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER